

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 5090/2025

SUBHASH SINGH THAKUR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 19-05-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Bharat Mishra, Adv.
Mr. Amit Sangwan, Adv.
Mr. Divyesh Pratap Singh, AOR

For Respondent(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Yuvaraj Baburao Gaikwad, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 5 have already filed counter affidavit.

Learned counsel for the appellant has also filed rejoinder affidavit.

Scanned original records of High Court and Trial Court have been received. Let soft copy of the same be provided to the learned counsel for the parties.

List before the Hon'ble Court.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

AP